

NATIONAL COMPANY LAW TRIBUNAL
DIVISION BENCH – II
CHENNAI

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI
NATIONAL COMPANY LAW TRIBUNAL, HELD ON 12-03-2021 AT 10.30 A.M THROUGH
VIDEO CONFERENCING:

PRESENT: SMT. R. SUCHARITHA, MEMBER (JUDICIAL)
SHRI B. ANIL KUMAR, MEMBER (TECHNICAL)

APPLICATION NUMBER : MA/1321/2019
IN
PETITION NUMBER : IBA/332/2019
NAME OF THE PETITIONER : Ashok Velamur Seshadri (RP)
M/S R.A. Samy Trading
NAME OF THE RESPONDENTS : A Raghuram & 1 Another
UNDER SECTION : Sec 45, 49, 66 & 69 of IBC, 2016

ORDER

Learned Counsel Mr. Vipin Warriar for the Applicant is present.

Learned Counsel Mr. T.K. Bhaskar for the Respondent is present.

List the matter on **07.04.2021**, as a last chance for hearing.

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(ANIL KUMAR B)
MEMBER (TECHNICAL)

sr

-sd-

(R. SUCHARITHA)
MEMBER (JUDICIAL)